

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Office of the Registrar Judicial)

NOTIFICATION

No.: 116/RJ/2021

Dated: 08.05.2021

In compliance to the order dated 05.05.2021 passed by Hon'ble Division Bench of the High Court in WP(C) PIL No. 5 of 2020 titled "Court on its Own Motion Vs. Government of India and ors." read with Communication No.10385/RG dated 08.05.2021 of Worthy Registrar General, it is notified that Registry of Jammu wing of High Court has organized COVID-19 vaccination in the High Court Dispensary, High Court Complex, Janipur, Jammu on 11.05.2021 (Tuesday) from 10.00 a.m. for Advocates above the age of 45 years. As such, all Ld. Advocates, above the age of 45 years are requested to bring with them requisite documents i.e. Aadhar Card etc., for uploading the details in the concerned web application (Co WIN app) as required for registration and for proper certification. All SOPs shall be strictly observed by all the Advocates reporting for vaccination.

By order

Sd/-
(Dinesh Gupta)
Jt.Registrar (Judl./Protocol)

Copy to the:-

1. Worthy Registrar General, High Court of J&K, Srinagar, for information.
2. Chairman-Presidium, J&K High Court Bar Association, Jammu, for information.
3. Medical Officer, High Court Dispensary, High Court Complex, Janipur, Jammu, for information and necessary action at your end.
4. Incharge NIC, High Court of J&K, Jammu, for uploading the same on High Court website.

Sd/-
Jt.Registrar (Judl./Protocol)